

TION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) An all-India architectural competition has been conducted to select an Architect/design for the Academy. The award of the Jury appointed by the Government to do the selection, and the result of the competition, have been received. The selected Architect will be responsible for preparing a Detailed Project Report. Hydrological and site studies have been completed.

(b) The final design of the Academy will be prepared by the Architect to be selected in consultation with the concerned agencies.

(c) 979 hectares of land has already been handed over by the State Government. Acquisition of an additional 12.39 hectares is in progress.

(d) No, Sir. The State Government have commenced work on two roads and one bridge.

Allocation to Kerala for SCs/STs

2399. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of WELFARE be pleased to state:

(a) the amount allocated to Kerala for the development of Scheduled Castes and Scheduled Tribes under the Special Component Plan and Tribal Sub-Plan during the year 1988-89;

(b) the amount already spent by the State Government and purposes for which the amount was spent;

(c) the amount which remained unutilised;

(d) whether the allocation would lapse if it is not used within the prescribed time limit;

(e) if so, whether the State Government has sought the permission to spend the money for other purposes; and

(f) if so, the response of the Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) to (f). The information is being collected and will be laid on the Table of the House.

Establishment of Separate Indian Tourist Service

2400. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is a proposal to establish a separate Indian Tourist Service on the lines of other All India Services; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The details are being worked out.

Offer of Technical Assistance by ICAO

2401. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the International Civil Aviation Organisation has offered to give technical assistance for improving navigational facilities at Indian Airports;

(b) if so, the details thereof; and